

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ADS ADVANCED ENGINEERING (INDIA) PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	ADS ADVANCED ENGINEERING (INDIA) PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	12/12/2013
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-BANGALORE, KARNATAKA
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74900KA2013FTC072479
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PRESTIGE BLUE CHIP, NO. 9 HOSUR ROAD, NR. DAIRY CIRCLE, BANGALORE-560019
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17 th October 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Srinivas Thatikonda Flat No. 006, Nanda Ashirwad, Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru-560 072, Karnataka, India Cell +91 9538869662, +91 9980160444 LL +91 80 23390132 Email: srinivas@srinivasthatikonda.com IP registration No. IBBI/IPA-002/IP-N00631/2018-2019/11886
8	LAST DATE FOR SUBMISSION OF CLAIMS	16 th November 2020

Notice is hereby given that the ADS ADVANCED ENGINEERING (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on 17th October 2020

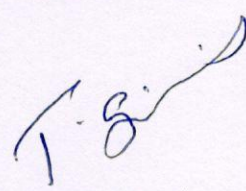
The stakeholders of ADS ADVANCED ENGINEERING (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 16th November 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17-Oct-2020
Place: Bangalore




Srinivas Thatikonda
Liquidator